

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO -3171**  
ANSWERED ON - 30/03/2022

**CASTES TO BE INCLUDED IN SC LIST IN UTTAR PRADESH**

3171 #. CH. SUKHRAM SINGH YADAV

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the names of the castes of Uttar Pradesh which are proposed to be included in the list of Scheduled Castes by Government;
- (b) whether Government has received any proposal from Government of Uttar Pradesh to include certain castes in the Scheduled Castes; and
- (c) the names of the castes of Uttar Pradesh not getting the benefits of reservation due to spelling errors in their names, which are proposed to be corrected by Government?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) & (b) During last two years & current year proposal of Koli/Hindu Julaha community for inclusion in Scheduled Castes list of Uttar Pradesh as synonym of Kori was received. The said proposal was examined in accordance with laid down modalities. As the proposal was not supported by the Registrar General of India (RGI), accordingly the same has been returned to the State Government with a request to review or further justify their recommendation in the light of observations of the RGI.

(c) The Government has laid down modalities for deciding claims for modification (inclusion, exclusion, correction etc) in the lists of Scheduled Castes under which the concerned State Government/ UT Administration has to initiate the proposal with full justifications. Under the said modalities there is no proposal from the Government of Uttar Pradesh in regard to correction of spelling errors in the names of Scheduled Castes.

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